

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.08.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	
2.	Comp. App. (AT) (Ins) No. 698 of 2020	LCL Logistix India Pvt. Ltd. Vs. Waaree Energies Ltd.	K. Gurumurthy	
3.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.	Kumar Anurag Singh	
4.	Comp. App. (AT) (Ins) No. 711 of 2020	Alchemist Asset Reconstruction Company Ltd. Vs. Manoj Garg (Resolution Professional Sunar Jewels Pvt. Ltd.) & Anr.	Milan Singh Negi	
5.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	
6.	Comp. App. (AT) (Ins) No. 714 of 2020	Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors.	Kuntal Chatterji	
7.	Comp. App. (AT) (Ins) No. 715 of 2020	Rushabh Civil Contractors Pvt Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 434 of 2020	Anirudh Kumar Vs. IBM India Pvt. Ltd. & Anr.	Himanshu Harbola	Ashmi Mohan-R1 Purti Marwaha Gupta-R2 Yogender Pal Singhal-IRP
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9.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Keith Varghese-R2
10.	Comp. App. (AT) (Ins) No. 503 of 2020	Babumanoharan Vs. Indian Bank & Ors.	Aniruddha Deshmukh	Jayesh V. Dolia-R1 Ramaswamy Meyyappan-R2
11.	Comp. App. (AT) (Ins) No. 519 of 2020	Rajnish Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. Anupam Tiwari & Anr.	Gautam Singh	Anupam Tiwari
12.	Comp. App. (AT) (Ins) No. 524 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shiv Kumar Suri
13.	Comp. App. (AT) (Ins) No. 672 of 2020	Vivek Agarwal Vs. Kanak Resource Management Ltd. & Anr.	Amit Agrawal	

For Hearing

14.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
15.	Comp. App. (AT) No. 253 of 2019 & I.A. No. 1516 of 2020	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma

12:00 Noon

For Hearing

16.	Comp. App. (AT) (Ins) No. 274 of 2020 Part Heard	Amit Bharana Vs. Gian Chand Narang Resolution Professional for Apex Buildsys Ltd. With	Apoorv Agarwal	Abhishek Anand-R1
17.	Comp. App. (AT) (Ins) No. 291 of 2020 Part Heard	Nitin Sharma Vs. Gian Chand Narang Resolution Professional for Apex Buidsys Ltd.	Apporv Agarwal	Abhishek Anand

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar